

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-515

(IB)-441(PB)/2018

IA/1234/2022, CA/270/2019, Appeal (IBC)-19/2022

IN THE MATTER OF:

Bank of India

....Applicant

Vs.

M/s. Advance Navotpad Surfactants Ltd.

.....Respondent

SECTION

U/s 7 of (IBC) in Liq.

Order delivered on 16.04.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Re-notified to **10.05.2024.**

Sd/-
(Court Officer)